

**HIGH COURT OF SIKKIM
GANGTOK**

No.: 17 /HCS

Date: 18.11.2024

C-I-R-C-U-L-A-R

All jurisdictions within the State of Sikkim, which fall under authority of the Hon'ble, the Chief Justice, High Court of Sikkim, shall immediately create the following two posts :-

- (i) **Electrician** – The minimum qualification of “Electrician” shall be Class-X pass with a Diploma in Electrical Engineering or ITI Electrician Course or any equivalent course obtained either from a Government/Government recognized Polytechnic Institute, which must be recognized by the National Council for Vocational Training (NCVT), Government of India and/or from ITI, Government of India.
- (ii) **Plumber** – The minimum qualification of “Plumber” shall be Class-X pass with a Diploma in Plumbing or any equivalent course obtained either from a Government/Government recognised Industrial Training Institute(ITI) and having a National Trade Certificate issued by National Council for Vocational Training (NCVT), Government of India.

**By order of the Hon'ble,
the Chief Justice**

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Registrar General